

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 223 OF 2015
APPEAL NO. 225 OF 2015
APPEAL NO. 237 OF 2015 & IA NO. 165 OF 2016
APPEAL NO. 237 OF 2016 & IA NO. 513 OF 2016
APPEAL NO. 315 OF 2016 &
APPEAL NO. 12 OF 2017

Dated: 14th August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

APPEAL NO. 223 OF 2015

In the matter of:

Reliance Infrastructure Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Anjali Chandurkar
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. M. Y. Deshmukh

APPEAL NO. 225 OF 2015

Reliance Infrastructure Ltd. ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Anjali Chandurkar
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

APPEAL NO. 237 OF 2015 & IA NO. 165 OF 2016

Reliance Infrastructure Ltd. ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr.J.J. Bhatt, Sr. Adv.
 Ms. Anjali Chandurkar
 Ms. Malavika Prasad
 Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
 Mr. M. Y. Deshmukh for R-7

APPEAL NO. 237 OF 2016 & IA NO. 513 OF 2016

Reliance Infrastructure Ltd. ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Anjali Chandurkar
 Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

APPEAL NO. 12 OF 2017

Reliance Infrastructure Ltd. ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Anjali Chandurkar
 Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

APPEAL NO. 315 OF 2016

Reliance Infrastructure Ltd. ...Appellant(s)
Vs. ...Respondent(s)
Maharashtra Electricity Regulatory Commission &
Ors.

Counsel for the Appellant(s) : Ms. Anjali Chandurkar
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

ORDER

We have heard learned counsel for the Respondent No.1.

List the matter for hearing on **19.09.2018.**

(Justice N. K. Patil)
Judicial Member
mk/bn

(I.J. Kapoor)
Technical Member